

ACT No. II OF 1862.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor-General on the 27th February 1862).

An Act to repeal Act XVIII of 1861 (for imposing a Duty on Arts, Trades, and Dealings).

WHEREAS the Governor General in Council has determined that, although
the Duties imposed on Arts, Trades, and Dealings by
Preamble. Act XVIII of 1861 may be equitably adopted as a part
of the Financial system of India whenever the exigencies of the State may
render it necessary, the said Duties are not now required for the purposes of
the Government of India, and may be dispensed with; It is enacted as
follows :—

Act XVIII of 1861 is hereby repealed except so far as it repeals the
Regulations and the parts of Regulations of the Madras
Code therein mentioned.
Act XVIII of 1861 re-
pealed.

PRICE TWO ANNAS.